IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

1	Application No
Applicant(s) Abutosh B. Therms for Respondent(s) S. B. Mathar.	
Advocate for Applicant(s) Advocate for Respondent(s)	
Notes of the Registry	Orders of the Tribunal
27.79	How for the petitioner. The Marie's Bladani' counsel for the respondents The learned counsel for the respondents Now filed neply and submitted that the payment has been made. The learned payment for the applicant may file a counsel for the applicant may file a counsel to the applicant or free is any dispute fresh application, if there is any dispute about the payment or the statement made about the payment or the statement made about the payment or the respondents al- by the learned counsel for the respondents al- the ber. CP stan's dispised of accordingly
	Ond the notice are discharged. (D. P. Mahta) Vice-Chairman Company Comp